

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2017**

**Dated: 13<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Global Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ankita Bafna  
Mr. Ananya Mohan

Counsel for the Respondent(s) : Mr. Apoorva Misra  
Mr. Tabrez Malawat for R.2

**ORDER**

Learned counsel for the appellant states that he will be taking steps to file rejoinder during the course of the day.

List the matter on **05.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**